

Item-9

24.2.2003

MA-148/2003 IN  
OA-2838/2002

(F)

Present: None for the applicant.

Sh. R.N.Singh proxy for  
Sh. R.V.Sinha,  
counsel for respondents  
(Applicants in MA).

Vide an order dated 1.11.2002, OA was allowed at the admission stage itself wherein respondents were given two months time to dispose of the representation of the applicant. But the respondents are seeking further time to pass a speaing order.

As none has appeared for the applicant despite service and the submissions of the counsel for respondents that they have to consult certain Ministries in disposal of the representation, I grant time upto 31.3.2003. However, it is made clear that no further time will be granted. Accordingly, MA stands disposed of.

  
( KULDIP SINGH )  
Member (J)

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